GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3061 ANSWERED ON:08.12.2009 CLAIMS OF MARKFED Lagadapati Shri Rajagopal;Ponnam Shri Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the requests of AP MARKFED for verification of claims, approval of economic cost and release of balance amount to enable release of Food Credit by Reserve Bank of India are pending with the Union Government for a long time;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(c): Incidentals of coarsegrains (Maize) procured by Govt. of Andhra Pradesh and its agencies, including Andhra Pradesh State Cooperative Marketing Federation Ltd. (AP MARKFED) for the year 2003-04 and 2004-05 have already been finalized and communicated to State Government on 03.12.2008 and 07.01.2009 respectively. Based on the request of the State Government for revision, the matter was discussed with State Government / AP MARKFED in the meetings on 20.04.2009 and 02.09.2009 and based on discussions, the State Government was requested to send additional information alongwith relevant documents for reconsideration of Department. The same has been received on 01.12.2009 in the Department.

Financial Accounts of Government of Andhra Pradesh/ AP MARKFED in respect of procurement of rice for the year 2001-02 to 2005-06 were received in August, 2008. Kharif Marketing wise accounts/claim have been sent only for 2002-03 on 04.11.2009. Thus time taken in finalization of accounts of AP MARKFED is due to delayed submission of accounts/ incomplete information and documents from the State.

After issue of final incidentals, payment of balance amount to the State/State agency is made by the Food Corporation of India on receipt of claims from the State.